

भारतीय रिज़र्व बैंक

.वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in इ-मेल email: helpdoc@rbi.org.in

August 31, 2020

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

Department of Communication, Central Office, S.B.S.Marg, Mumbai-400001 फोन/Phone: 022- 2266 0502

Nine NBFCs surrender their Certificate of Registration to RBI

The following NBFCs have surrendered the Certificate of Registration granted to them by the Reserve Bank of India. The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has therefore cancelled their Certificate of Registration.

Sr. No.	Name of the Company	Office Address	CoR No.	Date of issue of CoR	Date of Cancellation of CoR
1	Atna Investments Private Limited (Presently known as Atna Investments Limited)	17-18 Nehru Place New Delhi - 110019	B.14.02365	April 10, 2001	March 16, 2020
2	DLF Finvest Limited (Presently known as Tiberias Developers Limited)	Shopping Mall, 1st Floor, Arjun Marg, DLF City Phase – 1, Gurgaon, Haryana – 122002	N-14.03196	August 27, 2009	May 06, 2020
3	Northern India Bricks Private Limited	C-450, Sector-10, Noida, Gautam Buddha Nagar, Uttar Pradesh - 201301	14.01325	September 28, 1998	June 12, 2020
4	Yamunotri Financial Private Limited (Presently known as Yamunotri Enterprises Private Limited)	1855, 2nd Floor, Wazir Singh Street, Chuna Mandi, Paharganj, New Delhi- 110055	14-00099	July 05, 2004	June 23, 2020
5	Rakhi Consultancy and Services Private Limited	29, Dhirendra Nath Ghosh Road, Bhowanipur, Kolkata- 700025	B.05.06245	March 11, 2004	June 26, 2020
6	Pallavi Hire Purchase Private Limited	SCO 47, Sector 20-C, Chandigarh - 160020	B-06.00396	December 22, 2000	July 08, 2020
7	Subhratna Investments Private Limited	6C, Elgin Road, Oriantel House, 3rd Floor, Kolkata- 700020	B.05.05809	August 12, 2003	August 03, 2020
8	Murkumbi Investments Private Limited	1438/2, Kalmath Road, Belgaum, Karnataka – 590001	C-02.00238	May 30, 2012	August 07, 2020
9	Millennium Finance Limited	402, 4th Floor MGR Estates Punjagutta, Hyderabad, Telangana - 500082	B-09.00341	May 07, 2001	August 13, 2020

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.

Press Release: 2020-2021/261

(Yogesh Dayal) Chief General Manager